

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 13/RP/2012**

Subject: Review of order dated 9.4.2012 regarding determination of generation tariff for NLC TPS-I (600 MW) for the period from 1.4.2009 to 31.3.2014.

Date of Hearing: 23.10.2012

Coram: Dr. Pramod Deo, Chairperson  
Shri V. S. Verma, Member  
Shri M. Deena Dayalan, Member

Petitioner: NLC Ltd.

Respondent: Tamil Nadu Electricity Board

Parties present: 1. Shri R. Suresh, NLC  
2. Shri N Rathinasabapathy, NLC  
3. A. Ganesan, NLC  
4. Shri S. Vallinayagam, Advocate, TANGEDCO  
5. Shri S. Balaguru, TANGEDCO

**RECORD OF PROCEEDINGS**

Learned Counsel for TANGEDCO sought a short adjournment due to some personal difficulty. The representative of the petitioner did not object to the respondent's request.

2. Matter to be listed on 22.11.2012.

By order of the Commission

Sd/-  
(T. Rout)  
Joint Chief (Law)